

out of the lump-sum allocation of Rs. 262 crores made in the Fourth Plan for new fertilizer projects.

A letter of intent has also been issued by Government to a private party for the establishment of a coal-based fertilizer plant at Kamptee (near Nagpur). The details of the project are awaited from the party.

Overdrafts by States

986 SHRI HARI KISHORE SINGH
SHRI SHANKER DAYAL
SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether some States have made overdrafts on the Reserve Bank of India during June and September, 1971;

(b) if so, the names of such States and amount of overdrafts made by them, and

(c) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R. GANESH) : (a) and (b). The overdrafts of the States towards the end of June 1971 were cleared by the Government of India by advance release of States' share of Central taxes and duties and Central assistance payable in July 1971 and by sanctioning ways and means advances. Some States have again run into overdrafts. A statement showing the overdrafts of the States on the 30th September, 1971 is laid on the Table of the House.

(c) Discussions have recently been held with the Governors/Chief Ministers of the States having overdrafts on the Reserve Bank of India. The Governors/Chief Ministers shared the concern of the Government of India over the overdrafts and agreed that steps would need to be taken, including economy in expenditure and additional resource mobilization, to reduce the overdrafts.

STATEMENT

Overdrafts of States on the 30th September, 1971

	(Rs. crores)
1. Andhra Pradesh	37.42
2. Assam	14.21
3. Bihar	7.49
4. Kerala	21.43
5. Mysore	28.55
6. Rajasthan	22.35
7. Tamil Nadu	32.88
8. West Bengal	3.68
TOTAL	168.01

Effect on the Outlay of Plan due to Financial Stringency

987. SHRI SHYAMNANDAN MISHRA : Will the Minister of FINANCE be pleased to state :

(a) whether he had informed the Consultative Committee of the Ministry of Finance at its last meeting that the outlay on Plan might be effected because of financial stringency; and

(b) if so, whether his Ministry has asked the Planning Commission to examine the matter ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). In the Consultative Committee meeting of the Finance Ministry held last month, I had clarified that in view of the substantial expenditure on refugees from Bangla Desh, measures were being taken to effect 5% cut in non-Plan and non-essential expenditure. I had also emphasised that steps had been

initiated to improve plan performance by speeding up the execution of Plan programmes. The Planning Commission is at present engaged in conducting a mid-term appraisal of the Plan including the resources for it.

Monopoly in Fishing Industry

988 SHRI VAYALAR RAVI Will the Minister of COMPANY AFFAIRS be pleased to state :

- (a) whether certain monopoly houses have entered into the fishing industry ,
- (b) if so, how many of them are with foreign collaboration; and
- (c) the action taken by Government to prevent the expansion of these monopolist groups ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY): (a) and (b). Information is being obtained from the Ministries concerned and will be laid on the Table of the House.

(c) Chapter III of the Monopolies & Restrictive Trade Practices Act lays down provisions for regulation of the concentration of economic power and wherever these provisions are applicable, no substantial expansion or the setting up of a new undertaking can be effected by the parties concerned without prior approval of the Central Government. No approval has been accorded so far in this field to any undertaking registered under Section 26 of the M. R. T. P. Act.

Inaugural Flight of the Boeing 737 of the Indian Airlines

989. SHRI VAYALAR RAVI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Kerala Chief Minister was not invited as guest of the Indian

Airlines in the inaugural flight of the Boeing 737 from Bombay to Trivandrum and that he was a paid passenger in the flight;

(b) who were the guests of the Indian Airlines on this inaugural flight; and

(c) whether in the inaugural flight of Bombay-Nasik route of Indian Airlines, the Maharashtra Chief Minister was an invitee ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : The Kerala Chief Minister was invited by Indian Airlines to accompany their first Boeing 737 flight from Bombay to Trivandrum. As, however, he was returning from Delhi after attending the Chief Ministers' Conference and held a return ticket from Delhi to Trivandrum via Bangalore, he was re-routed via Bombay and the cost of fare for the sector Bombay-Trivandrum already paid, is being refunded by Indian Airlines.

(d) Apart from the Kerala Chief Minister, Shri V. K. Krishna Menon, Member of Parliament was the only special invitee to join the flight from Bombay to Trivandrum. However, from Bangalore, the following five newspaper representatives were invited :

1. Mr. T. A. Subramaniam, Editor, 'The Mail' Madras.
2. Mr. Neelakantan, Regional Manager, PTI, Madras.
3. Mr. Seetharaman, Regional Manager, UNI, Madras.
4. Mr. Madhavan Kutty, Assistant Editor, 'Indian Express' Madras.
5. Mr. R. Muthuswamy, Reporter, 'The Hindu', Madras.

(c) The Maharashtra Chief Minister was invited, but he could not participate.